

RAJASTHAN HIGH COURT

No. 17/PI/2020/

Date - 02.05.2020

CIRCULAR

In view of the extension of lock-down by the Central Government for two weeks from 04.05.2020, it is notified that Circular No. 14/PI/2020 dated 14.04.2020 issued for Subordinate Courts/Special Courts/Tribunals shall remain in force till 17.05.2020 and/or till further orders.

It is further notified that although Notification No. 05/EV/2020 dated 02.05.2020 has been issued for observance of morning Court hours from 04.05.2020 to 28.06.2020 but during the lock-down period from 04.05.2020 to 17.05.2020, the Presiding Officers, deputed for urgent work shall hold the Courts between 08.30 A.M. to 11.00 A.M.

By Order


REGISTRAR GENERAL

No. Gen/XV/42/2020/ 2697

Date – 02.05.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
2. Presiding Officers of all the Special Courts and Tribunals.
3. All the Bar Associations through the concerned District & Sessions Judges.
4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


REGISTRAR GENERAL